

Further than this it is not possible to disaggregate the precise increase in Government revenue as a result of price rises.

**Promotion of direct recruited Assistants
in Ministry of Home Affairs**

3833. SWAMI INDERVESH : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 9906 on 28 April, 1982 regarding promotion of direct recruited Assistants in the Ministry of Home Affairs and state the latest position in his Ministry in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : Direct recruited Assistants of 1975 batch in respect of general category and of 1976 batch in respect of SC/ST category have been promoted against regular/short-term vacancies in order of their seniority.

Retirement age of Government employees

3834. SHRI KAMAL NATH : Will the Minister of HOME AFFAIRS be pleased to state whether the question of age of retirement of the Government employees will also be considered by the Fourth Pay Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : The terms of reference of the Fourth Pay Commission *inter-alia* include conditions of service of Central Government employees. As such it is expected that the Commission may consider the age of retirement also.

Press debarred from visiting Tihar Jail

3835. SHRI JAIPAL SINGH KASHYAP :
SHRI RAJESH KUMAR SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the press report appear-

ing in the Statesman dated 17th July, 1983 captioned "Tihar out of bounds for Press" ;

(b) whether Government has made any inquiry to know the circumstances under which Press has been debarred from visiting Tihar Jail ; and

(c) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). The Government have seen the Press Report. The Delhi Administration have reported that one lady who introduced herself as a Press Correspondent of the Statesman had met the Inspector General of Prison on 6th July, 1983 with a request to meet women convicts in Tihar Jail, as she wanted to carry out some survey on the possible reasons as to why women take to crime. She was told that she could be allowed to meet a woman convict or two during the interview time in the presence of an official of the jail on 8th July, 1983. But on reaching Tihar Jail on the appointed date she insisted on going round the jail and meeting the convicts of her own accord, which was not allowed. She was, however, allowed to interview one of the prisoners in the room of Superintendent, Central Jail Tihar.

**Government servants working in the
Cabinet Secretariat under suspension**

3836. SHRI MANOHAR LAL SAINI :
SHRI KUMBHA RAM ARYA :

Will the PRIME MINISTER be pleased to state :

(a) the number of Government servants working in the Cabinet Secretariat under suspension or placed under suspension on grounds other than criminal or against whom disciplinary proceedings are in progress during the last three years together with reasons ;

(b) when they were suspended or disciplinary proceedings instituted and in how many cases suspension was reviewed by the